

(c) and (d). As a result of the economic sanctions, exports to Iraq and Kuwait came down to Rs. 117.18 crore during 1990-91 (Prov.) as against Rs. 323.63 crores during 1989-90 (Prov.).

Export of Rice

1728. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of COMMERCE be pleased to state:

(a) the steps taken by the Government to achieve the targets fixed for export of rice; and

(b) the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) The inclusion of rice within the ambit of the Exim Schemes enhanced the competitiveness of Indian rice. Export procedures have also been simplified by placing non-basmati rice under the Open General License and relaxing the stipulations of compulsory pre-shipment inspection.

(b) During the period from 1st April, 1991 to 31st January, 1992, the export of rice has been to the tune of 5,36,800 MTs valued at Rs. 492.89 crore.

[Translation]

Setting up of Bench of Rajasthan High Court at Udaipur

1729. SHRI PHERU LAL MEENA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Rajasthan to establish a bench of Rajasthan High court at Udaipur;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARMANGALAM): (a): No, Sir.

(b) and (c). Do not arise.

[English]

Operation Goodwill

1730. SHRI R. SURENDER REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether Indian army have launched operation goodwill in Kashmir;

(b) if so, the main objectives thereof; and

(c) to what extent these objectives have been achieved?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c). Operation "GOODWILL" was launched by the Army in the Kashmir Valley on the 25th of December 1991. It is an ongoing civic action programme for infusing confidence amongst the local population and providing basic assistance for health, hygiene, sanitation measures etc. besides primary medical aid, a number of specialised medical camps have been organised at various places and programmes for rehabilitation of widows and destitute, repairs of school buildings, construction of bus sheds improvement of water channels, maintenance, of Ziarat, establishment of wood carving and handicraft centres, planting of saplings, construction of children parks, play grounds and organisation of sports activities have been undertaken, and public grievances and development projects have been pursued with the civil administration.

Golden Hand Shake Scheme in Banks

1731. SHRI SRIBALLAV PANIGRAHI: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to extend the 'Golden Hand Shake Scheme' to nationalised banks also;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). There is no proposal under consideration of the Government for